

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 157 of 2016**

**Dated: 09<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Viyyat Power Pvt. Ltd. ...Appellant(s)**

**Vs.**

**Kerala State Electricity Board Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Ms. Arushi Singh  
Mr. P. V. Dinesh for R.1

Mr. Ramesh Babu M.R. for R.2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **21.03.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*